

File No. 11/202/LAB REC/QA/FSSAI/2016 (Part- I)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 10th March, 2017

Order

The suspension of M/s Ozone Pharmaceuticals Limited, 639 - 640, 1st floor, MIE, Bahadurgarh 124507, Haryana ordered vide No. P/15017/213/2015-FSSAI/Legal dated 13th July, 2016, is hereby revoked with immediate effect.

2. This has the approval of the Competent Authority.

Umesh Jain
10/3/17
(Umesh Kumar Jain)
Joint Director (QA)

To

1. All Food Safety Commissioners
2. All State/Public Food Laboratories and Referral Food Laboratories
3. All Authorized Officers, FSSAI
4. M/s Ozone Pharmaceuticals Limited, Bahadurgarh

Copy to

1. PPS to Chairperson
2. PS to CEO
3. Director (Imports)
4. Director (Enforcement)